

(a) whether it is a fact that there is a large number of Muslims crossing over from Pakistan into Kutch without passports;

(b) whether some of these Muslims marry in the Indian Territories and go back to Pakistan with their brides; and

(c) the steps that Government have taken against these unauthorised Pakistani Muslims in Kutch?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) During the period from 1st January to 30th April, 1962, 182 such persons entered Kutch without passports.

(b) No such instance has come to notice.

(c) The unauthorised entrants are being prosecuted and deported under the Indian Passport Act, 1920, and the Foreigners Act, 1946.

Excavations at Deodaha in Gorakhpur

2087. **Dr. Mahadeva Prasad:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that the Central Archaeology Department has accepted Banarasia (Deodaha) in Gorakhpur district as a remnant of national importance;

(b) whether we are in a position to accept Banarasia as Deodaha, the birth place of Mahamaya, the mother of Lord Buddha; and

(c) whether the Central Archaeology Department has undertaken the excavation at said site?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No, Sir.

(b) No, Sir. There is no conclusive evidence for that.

(c) No, Sir.

Monuments at Sanchi

2088. **Shri Birendra Bahadur Singh:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the amount spent by the Government of India for the maintenance of the Buddhist monuments at Sanchi during the last three years; and

(b) what expenditure for this purpose is proposed to be sanctioned during the current financial year?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a)

Year	Expenditure
1959-60	Rs. 85,206/-
1960-61	Rs. 27,926/-
1961-62	Rs. 30,181/-

(b) Rs. 44,300/-.

Iron for U.P.

2089. { **Shri Sarjoo Pandey:**
Shri J. B. Singh:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the quantity of iron demanded by the Uttar Pradesh Government for irrigation schemes from 1957 to 1960, year-wise; and

(b) the quantity of iron supplied by Central Government, year-wise?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) and (b). Demands are received and allotments made according to the financial year. Presumably, the Hon'ble Member desires to know the quantity of steel and not iron (pig iron), demanded and supplied to the various irrigation schemes/projects of the Uttar Pradesh State:

The Government of India do not make separate allotments for individual projects. Bulk quotas were placed at the disposal of the State Gov-

ernments for their Development Schemes and to different Central authorities. For major irrigation projects, steel was allotted by the Central Water & Power Commission and for the minor irrigation projects/schemes by the State Government. Demands received from both these authorities include all projects/schemes and separate statistics regarding the demand and supplies for irrigation projects alone are not available. At present, allocations are made and quotas issued only for sheets.

उत्तर प्रदेश को लोहा

२०८६. { श्री सरजू पाण्डेय :
 { श्री ज० ब० सिंह :

क्या इस्पात और भारी उद्योग यंत्रों यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश सरकार ने सिंचाई योजनाओं के लिये १९५७ से १९६० तक वर्षवार कितने लोहे की मांग की ; और

(ख) केन्द्रीय सरकार ने वर्षवार कितना लोहा दिया ?

इस्पात तथा भारी उद्योग मंत्री (श्री सी० मण्यम) (क) और (ख). मांग वित्त-वर्षवार प्राप्त की जाती है और तदनुसार आवंटन किया जाता है। सम्भवतः माननीय सदस्य उत्तर प्रदेश सरकार को विभिन्न सिंचाई योजनाओं के लिये इस्पात न कि लोहे (अपिथम लोहे) की मांग के बारे में जानकारी प्राप्त करनी चाहते हैं।

भारत सरकार प्रत्येक योजना के लिये पृथक विनिधान नहीं करती। राज्य सरकारों तथा विभिन्न केन्द्रीय प्राधिकारियों को विकास योजनाओं के लिये इकट्ठे कांटे दिये जाते हैं। बड़ी बड़ी सिंचाई योजनाओं के लिये इस्पात का विनिधान मेंडल वाटर और पावर कमिशन द्वारा किया जाता है और छोटी छोटी सिंचाई योजनाओं के लिये राज्य सरकारों

द्वारा। इन दोनों प्राधिकारियों से प्राप्त हुई मांगों में सिंचाई की सभी योजनाएँ सम्मिलित होती हैं और केवल सिंचाई योजनाओं के लिये पृथक पृथक कांटे उपलब्ध नहीं हैं। समय केवल चादरों का विनिधान किया जाता है तथा कांटे दिये जाते हैं।

Low temperature Carbonisation Plant

2091. **Shri Esvara Reddy:** Will the Minister of Mines and Fuel be pleased to state:

(a) at what stage the proposal is to set up a low temperature carbonisation plant at Kothagudium; and

(b) the foreign exchange required for this plant?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). Taking into consideration and expert advice available, it was proposed by the Government of India to set up three low temperature carbonisation plants at Jambad (Raniganj), Kothagudium (Singareni) and South Karampura in the public sector. However, there being a large unbridged gap in the total proposed outlay on the III plan and the financial resources in sight, the Government of India have not found it possible to make financial provision for this purpose.

Welfare of S.Cs. and S.Ts. in Punjab

2092. **Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether any amount was surrendered as unspent by the Punjab Government during the Second Five Year Plan period under the Centrally sponsored programme for the Welfare of Scheduled Castes and Scheduled Tribes; and

(b) if so, the amount surrendered, year-wise?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.